

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

102. IA/4054/2023 C.P. (IB)/10(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: IFCI Venture Capital Funds Limited

Vs

Hitesh Subhash Punjani

SECTION : Sec 95(1) of IBC 2016

Presence: None Present.

ORDER

IA/4054/2023

The report is taken on record.

The matter is posted for hearing on 26.09.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)